

## Annexure – 6

Name of the corporate debtor: S.R.Industries Limited ; Date of commencement of CIRP:21.12.2021 (Order served to IRP dated 21.12.2021); List of creditors as on: 22.02.2023

S.No.	Name of authorised representative, if any	Name of employ ee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	NIL	Shavinder Kumar	18.04.2022	178531	178531	Employees Dues	No	NA	0	0	0	0	
2	NIL	Ravesh Sharma	20.04.2022	61040	61040	Employees Dues	No	NA	0	0	0	0	
3	NIL	Chander Mohan	04.05.2022	433689	353689	Employees Dues	NO	NA	0	0	0	80000	
				<b>673260</b>	<b>593260</b>						<b>0</b>	<b>80000</b>	